

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 22nd DAY OF SEPTEMBER, 1999

Original Application No. 1087 of 1999

CORAM:

HON.MR.S.K.I.NAQVI, MEMBER(J)

Suresh Kumar Singh, aged about 19 years
Son of Late Sita Ram Singh Yadav,
R/o village and Post Lutha, district
Varanasi.

..... Applicant

(By Adv: Shri R.K.Pandey)
Versus

1. Union of India through the General manager, Eastern Railway Calcutta.
2. Divisional Railway Manager, Eastern Railway, Mugal Sarai District Varanasi.
3. Senior Divisional Personnel Officer(P) Mughalsarai District Varanasi.

..... Respondents

O R D E R(Oral)

HON.MR.S.K.I.NAQVI, MEMBER(J)

Shri Suresh Kumar Singh has moved this OA seeking relief for direction to the respondents to consider the candidature of applicant for compassionate appointment against any suitable post. As per the case of the applicant his father namely Late Sita Ram Singh died in harness on 11.11.97 while working as Shunt man under supervision of station superintendent Mughalsarai. The applicant's application for compassionate appointment is said to be pending since 6.5.1998 before respondent no.3. The respondents are directed to decide the pending representation of the applicant for appointment on compassionate ground within a period of six months by passing a reasoned speaking order with a copy to the applicant.

2 With the above observation the case is finally disposed of. No order for costs.

Uv/

Dated: 22.09.99

Recd w
MEMBER(J)